

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 16th APRIL, 2013

No. 95A: The Court have been pleased to designate the Court of Sri Vijai Kumar Sharma, District & Additional Sessions Judge, Lohardaga as the Special Court for dealing with the matter relating to Offences against Women in the Judgeship of Lohardaga.

By order of the Court,

Sd/-A.K.Choudhary
Registrar General I/c

Memo No. 3964-65...../Apptt.

Dated Ranchi the 16th April, 2013

Copy forwarded to the Principal District & Sessions Judge, Lohardaga with reference to his letter no.90 dated 16th February, 2013/ Sri Vijai Kumar Sharma, District & Additional Sessions Judge, Lohardaga for information and needful and In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.


Registrar General I/c